# Central Administrative Tribunal Principal Bench, New Delhi

### OA-3558/2015

## New Delhi this the 24th day of August, 2018

Hon'ble Sh. Ashish Kalia, Member (J)

Sunil Kumar Nigam S/o Late Sh. Om Krishan R/o 95B,Sector 4, DIZ Area, Gole Market, New Delhi – 110001

...Applicant

(By Advocate: None)

Versus

### 1. UNION OF INDIA

Through, The Secretary, M/o Urban Development Nirman Bhawan, I.T.O., New Delhi-110001

- 2. Director, Directorate of printing, Govt. of India M/O Urban development, Nirman Bhawan, New Delhi.
- 3. The General Manager,
  Govt. of India Press, Minto Road, New Delhi-02
- Asstt. Manager,
   Administration/Estate
   Govt. of India Press
   Minto Road, New Delhi-02

..Respondents

(By Advocate :Sh. Y P Singh )

## **ORDER (ORAL)**

None appeared on behalf of the applicant since long. The O.A. is dismissed in default and for non-prosecution.

(Ashish Kalia) Member (J)

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